

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 254 of 2012**

**Dated : 15<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Jaiprakash Power Ventures Ltd. ... Appellant(s)**

**Versus**

**H.P. State Electricity Board Ltd. & Anr. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Pawan Upadhyay  
Ms. Anisha Upadhyay  
Ms. Sharmila Upadhyay

Counsel for the Respondent (s): Mr. Anand K. Ganesan for R.1

**ORDER**

The learned counsel for the Appellant has finished his arguments and has also filed his Written Submissions.

Post the matter for reply submissions on **09.07.2013**. In the meantime, the learned counsel for the Respondent is directed to file his Written Submissions after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/mk**

